

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 336 OF 2025**

**IN THE MATTER OF:**

**Arun Kumar** .....PETITIONER

**VERSUS**

**Haryana State Pollution Control Board & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 18.07.2025)**

**Arun Kumar** .....PETITIONER

**VERSUS**

1. Member Secretary, Haryana State Pollution Control Board  
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana  
Email: [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in) **Respondent No.1**
2. District Magistrate, Faridabad  
Mini Secretariat, First Floor, Sector-12, Faridabad-121007  
Email: [dcfbd@hry.nic.in](mailto:dcfbd@hry.nic.in) **Respondent No.2**
3. District Forest Officer, Faridabad  
Forest Complex (Territorial),  
Sector-17, Bye Pass Road, Faridabad  
Email: [pccf-hry@nic.in](mailto:pccf-hry@nic.in)/[dfofbd2@gmail.com](mailto:dfofbd2@gmail.com) **Respondent No.3**
4. Mr. Mukesh, Sarpanch, Village Arua,  
Tehsil Ballabhgarh, District Faridabad, Haryana-121004 **Respondent No.4**